

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
EAST REGIONAL BENCH : KOLKATA**

Customs Stay Nos. 75615,75617, 75672, 75673/2016, 75440 to 75447/17, 75570 & 75577/2017

AND

Customs Appeal Nos.. 76509, 76511, 76654 & 76655/16, C/75911 to 75918/17, C/76140 & 76147/2017

(Arising out of the Order-in-Appeal No.KOL/CUS (PORT)/SS/101,102, 113/2016 dated-11/05/2016, KOL/CUS (PORT)/AA/127-128/2017 dated-02/03/2017, KOL/CUS (PORT)/AA/140-141/2017 dated-02/03/2017, KOL/CUS (PORT)/AA/125-126/2017 dated-02/03/2017, KOL/CUS (PORT)/AA/136-137/2017 dated-02/03/2017, KOL/CUS (PORT)/AA/184-185/2017 dated-10/03/2017, KOL/CUS (PORT)/AA/157-158/2017 dated-09/03/2017 passed by the Commissioner of Customs (Appeal), Kolkata)

Commissioner of Customs (Port), Kolkata

...APPELLANT(S)

VERSUS

M/s. Aditya International Ltd.

...RESPONDENT(S)

APPEARANCE

Shri S.N. Mitra, A.C. (A.R.)

FOR APPELLANT(S)

Shri S.K. Meheta, Advocate

FOR THE RESPONDENT(S)

CORAM:

SHRI P.K. CHOUDHARY, HON'BLE JUDICIAL MEMBER

SHRI C.J. MATHEW, HON'BLE TECHNICAL MEMBER

DATE OF HEARING & DECISION: 13/03/2018

FINAL ORDER NO. : 75323-75336/18

Per Coram,

These appeals were filed by the Revenue against Order-in-Appeal nos.KOL/CUS (PORT)/SS/101,102, 113/2016 dated-11/05/2016, KOL/CUS (PORT)/AA/127-128/2017 dated-02/03/2017, KOL/CUS (PORT)/AA/140-141/2017 dated-02/03/2017, KOL/CUS (PORT)/AA/125-126/2017 dated-02/03/2017, KOL/CUS (PORT)/AA/136-137/2017 dated-02/03/2017, KOL/CUS (PORT)/AA/184-185/2017 dated-10/03/2017, KOL/CUS (PORT)/AA/157-158/2017 dated-09/03/2017 passed by the Commissioner of Customs (Appeal), Kolkata)

2. Heard the learned Advocate appearing on behalf of the Respondents.

3. Sri S.N. Mitra, A.C., (A.R.), appearing on behalf of the Revenue reiterated the grounds of appeals.

4. Perused the appeal record. We find that the appeals are covered vide Board's instruction being F.No.390/Misc./163/2010-JC dated-17.12.2015 in terms of litigation policy.

5. Accordingly, the appeals are dismissed. Stay petitions also disposed off.

(Dictated and pronounced in the open Court)

Sd/- 16/03/18

(C.J. MATHEW)
TECHNICAL MEMBER

Sd/- 13/03/18

(P.K. CHOUDHARY)
JUDICIAL MEMBER

k.b/-